

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 12.03.2020**

**NOTICE**

**Take notice that the following matters adjourned on 17.02.2020 in Court- III due to non-availability of the Bench. The next date of hearing is 17.03.2020**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1522 of 2019	Allied Silica Ltd. Vs. Tata Chemicals Ltd.	D. Sreenivasan	Moulshree Shukla
<b>2.</b>	Competition. App. (AT) No. 22 of 2019	General Motors India Pvt. Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	Neha Mishra

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**By Order**

**-sd/-  
Registrar**